

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/001036/2018

Jabalpur, this Monday, the 25th day of February, 2019

HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Gulab Sai Painkra S/o Late B.S. Painkra Aged about 52 years,
 Programme Executive Mob.NO.9406737604 R/o P-287 Ekta Vihar
 Madan Mahal Jabalpur 482001 (M.P.) -Applicant
 (By Advocate –**Shri S.K. Nandy**)

V e r s u s

1. Union of India, Through its Secretary, Ministry of Information & Broadcasting South Block New Delhi 110 011
2. Director General, S-1 (B) Section, Prasar Bharti (BCI) All India Radio Akashvani Bhavan New Delhi 110001
3. Asst. Director Central Region, Akashvani Shyamla Hills Bhopal 482009 (M.P.)
4. Asst. Director (Programme-CR2) Prasar Bharti, All India Radio Bhopal 462002 (M.P.)
5. Station Director Akashvani Bhavan Jabalpur 482001 (M.P.) - Respondents
 (By Advocate –**Shri S.P. Singh**)

O R D E R (Oral)

By Navin Tandon, AM:-

Learned counsel for the applicant prays for withdrawal of this Original Application.

2. Accordingly, O.A. is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member
 kc

(Navin Tandon)
Administrative Member